

21

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/218/2016
NAME OF THE PETITIONER(S) : Muneez Rahman
NAME OF THE RESPONDENT(S) : Glosoft Technologies Pvt Ltd & 3 Others
UNDER SECTION : 111A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	ROHAN RATASEKHARAN for Rajagopal & Rajhathen Advocates	Counsel for R1, R2 & R4	RWR
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2.	A.G. SATHYA NARAYANA for A.M. SRIDHARAN	COUNSEL FOR PETITIONER	A.G. Sathya Narayana
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3.	Jolly John for K. Gautham Kumar Athibam Vijay	Counsel for R3	Jolly John
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ORDER

Shri A M Sridharan, counsel for petitioner present. Shri Rohan Rajasekharan, counsel for R1, R2 & R4 and Shri Jolly John, counsel for R3 are present. Counsel for R3 sought time for submitting arguments. Time extended at request. Put up on **25.04.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)